

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 5031 of 2014

Sunil Kumar Verma & Ors. Petitioners

Versus

The State of Jharkhand & Ors. Respondents

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioners : Mr. Arbind Kr. Sinha, Advocate

For the Respondents : Mr. K.K. Singh, Advocate

13/29.06.2020 Heard learned counsel for the parties through V.C.

2. At the request of the learned counsel for the respondent No.4-Accountant General, Ranchi, let this case be posted on **16.07.2020**.

3. Let the name of Mr. K.K. Singh, learned counsel be reflected in the cause list, who is appearing for the State respondent.

(Deepak Roshan, J.)

Pramanik/